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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/329/ (IB)/2017
NAME OF THE PETITIONER(S) : A&A INTERNATIONAL TRADING PVT LTD
NAME OF THE RESPONDENT(S) : SHRI RENUGA TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA

Counsel for Petitioner

Anantha

2. K. JAYARAMAN

Counsel for Respondent
ORDER

Ch. Md. Sharief Tariq

Counsel for both the parties present. Counsel for the respondent has produced copy of the order dated 1.10.2015 wherein under para 1 page 2, the Official Liquidator seems to have been appointed by the Hon'ble High Court in C.P. No. 414.2014. Therefore, it appears that the Registry of Hon'ble High Court of Madras, by mistake, has sent this matter to this Bench. Hence, the Registry is directed to send back this matter to the Hon'ble High Court of Madras for further proceedings.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)